

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3902  
TO BE ANSWERED ON 19<sup>th</sup> MARCH 2018**

**Test for School Principals**

**3902. SHRIMATI KOTHAPALLI GEETHA:**

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government/Central Board of Secondary Education(CBSE) proposes to hold a test mandatory for school Principals including Principals of Government schools;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the details of amendments proposed in relevant rules/laws/by-laws in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT**

**(SHRI UPENDRA KUSHWAHA)**

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- (a) to (c): Education, being a subject in the Concurrent List of the Constitution and a substantial majority of schools being under the jurisdiction of the State/Union Territory Governments, it is for the respective State/UT Government to make a policy in this regard. So far as Central Board of Secondary Education (CBSE) affiliated school are concerned, there is no such proposal under consideration.

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